

Insolvency and Bankruptcy Board of India

Application Form for registration

14th Workshop on Insolvency & Bankruptcy Code, 2016 at Kolkata

(8th & 9th March, 2019) (Friday-Saturday)

	PERSONAL DETAILS	(Please write in CAPITAL LETTERS)
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	 _____ _____ City: _____ State: _____
4.	Have you attended any previous workshop organized by IBBI	Yes/ No
4.	E-Mail Address:	
5.	Mobile No/Phone No.(If any)	Mob: _____ Ph.: _____
6.	GST Number (if any)	
7.	PAN Number	
6.	Details of Registration- Fee of Rs.2360/- (including GST) attached Mode: NEFT Transfer/ IMPS/ DD	DD. No. _____ Dated _____ Drawn on _____ NEFT/ UTR _____ <i>(Also attach the document / e receipt of payment)</i>

B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS

Professional Qualification	CA/ CMA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

Declaration:

I hereby declare that I shall make my own travelling arrangements and lodging arrangements to attend the Workshop at Coimbatore at my own expense.

Name and Signature of applicant

Place:

Date: